

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1769
ANSWERED ON 19.12.2023**

‘Intellectual property rights under NMPB scheme’

1769: SHRI NEERAJ SHEKHAR:

SHRI KAILASH SONI:

Will the Minister of Ayush be pleased to state:

(a) the number of patents applied under the R&D component of National Medicinal Plants Board (NMPB) till date; and

(b) the number of sanctioned projects under the R&D component of NMPB till date since its inception?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

Ans. (a):The National Medicinal Plants Board (NMPB), Ministry of Ayush, under its Central Sector Scheme on ‘Conservation, Development and Sustainable Management of Medicinal Plants’ provides project-based financial support to carryout research activities on various aspects of medicinal plants to Government as well as private universities/research institutions/organizations across the country. Five (05) patents were jointly applied in the projects supported under R&D component of National Medicinal Plants Board (NMPB) till date.

Ans. (b):Total 418 numbers of projects have been sanctioned under the R&D component of NMPB till date since its inception.
